

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1536(KB)2019
IA(I.B.C)/955(KB)2024, IA(I.B.C)/1112(KB)2023,
IA(I.B.C)/1074(KB)2022, IA(I.B.C)/640(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	PHOENIX ARC PRIVATE LIMITED VS ARAMBAGH HATCHERIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. A. Mondal, Adv.] For the Applicant in IA(I.B.C)/955(KB)2024
Mr. A.Z. Mondal, Adv.]
Mr. Rishav Banerjee, Adv.] For the Applicant in IA(I.B.C)/1074(KB)2022
Mr. Rajarshi Banerjee, Adv.]
Mr. Uttiyo Mallick, Adv.]
Mr. Rishav Banerjee, Adv.] For the Respondent Nos.1 to 8 in
Mr. Rajarshi Banerjee, Adv.] IA(I.B.C)/1112(KB)2023
Mr. Uttiyo Mallick, Adv.]
Ms. Tanvi Luhariwala, Adv.]

ORDER

1. Learned Counsel/Counsel for the parties present.
2. **IA(I.B.C)/955(KB)2024:**
 - a. Registry is directed to issue notice to the Liquidator by way of speed post and by e-mail and place the tracking information on record.
 - b. Upon receipt of the notice, the Liquidator is directed to file a reply affidavit within a period of two weeks.
 - c. List this matter on **6th August, 2024.**
3. **IA(I.B.C)/1112(KB)2023:**
 - a. List this matter on **6th August, 2024.**

4. **IA(I.B.C)/1074(KB)2022:**

- a. In our order dated 22nd March, 2024, whereby we directed the Liquidator to distribute funds contributed by each of the CoC members towards arrears and salaries of the employees and workers which does not seem to be done till date.
- b. The Liquidator is directed to make submission on the next date, failing which an appropriate order will be passed on the next date of hearing.
- c. List this matter on **6th August, 2024**.

5. **IA(I.B.C)/640(KB)2023:**

- a. List this matter on **6th August, 2024**.

6. **Corrigendum:**

- a. In the Order dated 22nd March, 2024 some typographical errors have brought to our notice and, therefore, the same are amended as under:

- i. In the heading “**Appearance**”, inadvertently written as

*“Mr. Rishav Banerjee, Adv.] For the Applicant in
Mr. Rajarshi Banerjee, Adv.] IA(I.B.C)/1112(KB)2023
Mr. Uttio Mallick, Adv.]”*

and the same will be replaced by -

*“Mr. Rishav Banerjee, Adv.] For the Respondent Nos.1 to 8
Mr. Rajarshi Banerjee, Adv.] in IA(I.B.C)/1112(KB)2023
Mr. Uttio Mallick, Adv.]”*

- b. Rest of the order dated 22nd March, 2024 shall remain unchanged.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)